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सेवा में,

अवर सचिव, (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:- चल-अंचल सम्पत्ति तथा दायित्वों की विवरणी के संबंध में ।
महोदय,

सभा सचिवालय के कार्यालय आदेश संख्या-1स्था०-36/2021-279, दिनांक-23.01.2024 के आलोक में मैं अपने चल-अंचल सम्पत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव, अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय ।

विश्वासभाजन

(सुधीर कुमार सिंह)

अवर सचिव,
बिहार विधान सभा, पटना ।

6.2.24

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13.2.24

Declaration of Assets and Liabilities

Year 2023-2024

I, **Sudhir Kumar Singh**, Son of Sri Indramani Singh, aged 47 years, belonging to Administrative Cadre service and presently working as Under Secretary, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|-----------------------------------|------------------|------------------|-----------------------|
| | | | Sweta Singh | Gautam Kumar | Gaurav Kumar | |
| (i) | Cash | 12,000/- | 10000/- | Nil | Nil | N.A. |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | saving-2,50,0000/- | saving-50,0000/- | Nil | Nil | N.A. |
| (iii) | Bonds, Debentures and Shares in companies | Nil | Nil | Nil | Nil | N.A. |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC of Rs. 40,00,000/-yrly | Nil | Nil | Nil | N.A. |
| (v) | Motor Vehicles (details of make, etc.) | Bajaj Pluser No-BR 1-FA-1888 Swift Dizer No-BR-01-AC-8517 | Nil | Nil | Nil | N.A. |
| (vi) | Jewelry (give details of weight and value) | Gold 100 Gram. Silver-155 Gram | Gold 100 Gram. Silver-155 Gram | | Nil | N.A. |
| (vii) | Other assets, such as values of claims / interests | Nil | Nil | Nil | Nil | N.A. |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--------------------------------|---|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Saguna More Flat-1620 Sq FT | WEST Patel Nagar 1200SQ ft. 2000sq ft Ram jaypal Nagar Near Gola Road 2400sq ft Near R.P.S. Eng. college.patna. | Nil | Nil | Nil |
| (v) | Others (such as interest in property) | Nil | Nil | Nil | Nil | Nil |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------|
| (a) | (i) Loans from Banks | C.B.I. | 20,55,000/- |
| | (ii) Loans from financial institutions | Nil | Nil |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil | Nil |
| | (b) dues to departments dealing with supply of water | Nil | Nil |

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| | | | |
|-----|--|--|-----|
| | (c) dues to departments dealing with supply of electricity | Nil | Nil |
| | (d) dues to departments dealing with telephones | Nil | Nil |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | Nil | Nil |
| | (f) Other dues, if any | Nil | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Rs. 50931/- Assessment Year-2022-23 PAN No. EJOPS8719D | Nil |
| | (ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.] | Nil | Nil |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | Nil |
| | (iv) Property Tax | Nil | Nil |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

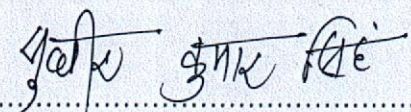
Class/Group :- (A/B/C)

Cadre :-

(Full Name : B.A.S.- Bihar Administrative Service)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: **Sudhir Kumar Singh**

Place: **PATNA**

Designation : **Under Secretary**

Date: 06-02-2024

Department: Bihar Legislative Assembly, Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

